

the participants in the Symposium on Union Budget for the year 1971-72 conducted by the Dewan Chand Institute of National Affairs recently; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN): (a) Yes, Sir.

(b) The country's tax structure is kept under constant review. Government do not, however, consider it necessary at this stage to appoint a taxation and expenditure commission as suggested by the participants of the Symposium.

Assistance to Small Farmers in Mysore State

6540. **SHRI K. MALLANNA :**
SHRI K. LAKKAPPA :

Will the Minister of FINANCE be pleased to state :

(a) whether the small farmers of Mysore State have been provided with banking facilities; and

(b) whether any guidelines have been laid down for assistance to small farmers in the State of Mysore for the development of Agriculture?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN): (a) Small farmers who approach the public sector banks in the country, including those in Mysore State, with technically feasible and economically viable schemes of agricultural development are given credit by these banks provided there is no physical difficulty in ensuring adequate supervision of the proper utilisation of the loans and their due recovery.

(b) Yes, Sir. The set of guidelines issued by the Reserve Bank of India to all commercial banks to assist small farmers in the implementation of their agricultural schemes also automatically take care of such farmers in Mysore State as well.

Amount of Money given by Nationalised Banks to Farmers in Mysore

6541. **SHRI K. MALLANNA :**
SHRI K. LAKKAPPA :

Will the Minister of FINANCE be

pleased to state the amount of money which has been given by the Nationalised Banks since nationalisation of banks to the farmers of (i) Mysore State and (ii) Tumkur District of Mysore State and on what terms?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN): The comparative figures of direct finance by 14 nationalised banks to the farmers in Mysore State are given below :

(Amounts in lakhs of rupees)

As at end of June, 1969		As at end of March, 1971	
No. of Accounts	Amount outstanding	No. of Accounts	Amount outstanding
32302	491.52	71023	1376.45

Information in respect of Tumkur District is being collected and will be laid on the Table of the House. The terms and conditions in respect of advances to agriculturists mainly depend upon the purpose of the advance and the nature of the scheme financed. The nationalised banks do not generally insist on mortgage of land in respect of crop loans for small amounts. The rate of interest charged by these banks in respect of agricultural advances generally varies between 9% and 10½% per annum. Broad terms and conditions attached to certain types of agricultural advances are shown in the statement laid on the Table of the House. [Placed in Library. See No. LT-778/71.]

Amount of Income Tax Outstanding against M/s. Escorts Ltd. Bangalore

6542. **SHRI K. MALLANNA :**
SHRI K. LAKKAPPA :

Will the Minister of FINANCE be pleased to state :

(a) the amount of Income-tax arrears outstanding against M/s. Escorts Ltd. Bangalore;

(b) since when this amount has been outstanding; and

(c) the steps taken or proposed to be taken to realise this amount?